

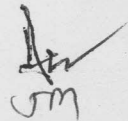
OA 1564/02

7/5/03

Hon Ch Ak Bhatnagar, JM

Adjourned for the day on account of illness slip of Shri SK Tyagi learned counsel for the applicants. Shri V. Kumar brief holder of Shri K.P. Singh learned counsel for the respondents submit that this case has been allotted to Shri Anil Kumar and Shri K.P. Singh is no more counsel for the respondents.

List for admission on 4.7.03.


JM

for

04/07/03

Hon. Mrs. Meera Chhabber, JM.

Hon. Mr. D.R. Tewari, JM.

Note for the applicant even in the revised call. It is seen that this matter is pending from 16/01/03 but, so far as applicant's counsel is not appearing. There is neither any request for adjournment nor any mention was made on behalf of the applicant's counsel. Therefore, it seems that he is not interested in pursuing the case. The OA is accordingly dismissed in default and for non-prosecution.


JM.


JM.